

**GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA  
UNSTARRED QUESTION NO. 3060  
ANSWERED ON 08/08/2023**

**PMAY-G IN ANDHRA PRADESH**

**3060. SHRI KESINENI SRINIVAS:**

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) the details of houses sanctioned, pending and completed under Pradhan Mantri Awaas Yojana - Gramin (PMAY-G) during each of the last four years, State-wise particularly in Andhra Pradesh;**
- (b) whether it is a fact that no new housing units have been sanctioned in Andhra Pradesh after financial year 2021-22 and if so, the reasons therefor;**
- (c) the measures being taken by the Government to reduce time lags in verification for approval of installments to beneficiaries;**
- (d) whether the Government intends to redesign the loan product under the yojana to offer minimum collateral requirements and cheaper interest rates to beneficiaries seeking extra financial assistance; and**
- (e) if so, the details thereof and if not, the reasons therefor?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT  
(SADHVI NIRANJAN JYOTI)**

**(a): The State/ Union Territory (UT) - wise details of houses sanctioned and completed under Pradhan Mantri Awaas Yojana-Gramin (PMAY-G), particularly in Andhra Pradesh during each of the last four years (2019-20 to 2022-23), as on 03.08.2023 is given in Annexure.**

**(b): The Ministry had allocated target of 1,79,060 houses to the State of Andhra Pradesh during FY 2021-22 as full and final target from the finalised Awaas+, 2018 list. The State Government had already sanctioned 1,78,910 houses to the eligible beneficiaries.**

**The Ministry had allocated a total target of 2,46,435 houses including 1,79,060 houses allocated during the FY 2021-22. Out of the total targets, the State had sanctioned 2,46,430 houses to the beneficiaries and 55,260 houses have been completed.**

**(c): The Ministry is taking the following initiatives to ensure timely completion of the houses under PMAY-G:**

- i. Regular review of progress at the level of Ministry.**
- ii. Launch of PMAY-G analytic Dashboard for monitoring and supervision of the scheme.**
- iii. Timely allocation of targets to the States/UTs and release of adequate funds.**
- iv. Regular follow ups with the State to ensure release of central and state share of funds and provision of land to landless beneficiaries in rural areas.**
- v. Awards to the best performing States/UTs, Districts based on performance index dashboard, thereby creating healthy competition and motivation among the States/UTs for achieving the set targets.**

**(d) & (e): No, Sir. There is no such proposal under the consideration of the Ministry.**

**\*\*\*\*\***

**ANNEXURE****STATEMENT REFERRED TO IN REPLY TO PART (a) OF THE LOK SABHA UNSTARRED QUESTION NO. 3060 TO BE ANSWERED ON 08.08.2023 REGARDING “PMAY-G in Andhra Pradesh”**

The State/ Union Territory (UT) - wise details of houses sanctioned and completed under Pradhan Mantri Awaas Yojana- Gramin (PMAY-G), particularly in Andhra Pradesh during each of the last four Financial Years (FY) (2019-20 to 2022-23), as on 03.08.2023 is given as under:

**FY 2019-20**

<b>S. No.</b>	<b>Name of the State/UT</b>	<b>Houses Sanctioned by the State/UT</b>	<b>Houses Completed</b>
1	Arunachal Pradesh	2,135	747
2	Assam	1,79,834	84,009
3	Bihar	10,43,896	3,76,216
4	Chhattisgarh	1,50,952	34,587
5	Goa	53	3
6	Gujarat	1,01,344	35,589
7	Haryana	113	6,670
8	Himachal Pradesh	1,038	447
9	Jammu & Kashmir	38,615	1,344
10	Jharkhand	3,02,025	1,56,974
11	Kerala	738	779
12	Madhya Pradesh	3,78,384	2,72,863
13	Maharashtra	2,47,825	92,276
14	Manipur	167	1,151
15	Meghalaya	10,969	4,995
16	Mizoram	2,430	997
17	Nagaland	615	3,687
18	Odisha	5,48,254	3,61,187
19	Punjab	8,126	410
20	Rajasthan	3,75,422	1,66,764
21	Sikkim	0	34
22	Tamil Nadu	92,085	49,986
23	Tripura	22,534	6,155
24	Uttar Pradesh	1,78,179	1,74,166
25	Uttarakhand	32	192
26	West Bengal	9,62,537	2,86,333
27	Andaman & Nicobar Islands	935	286
28	Dadra & Nagar Haveli And Daman & Diu	0	221
29	Lakshadweep	0	9
30	Andhra Pradesh	2,305	5
31	Karnataka	1,000	7,085
32	Ladakh	1,228	5,016
<b>Total</b>		<b>46,53,770</b>	<b>21,31,183</b>

**FY 2020-21**

<b>S. No.</b>	<b>Name of the State/UT</b>	<b>Houses Sanctioned by the State/UT</b>	<b>Houses Completed</b>
1	Arunachal Pradesh	19,038	2,417
2	Assam	1,50,039	1,30,879
3	Bihar	6,25,357	9,42,615
4	Chhattisgarh	1,57,534	59,684
5	Goa	32	87
6	Gujarat	21,347	50,742
7	Haryana	61	1,215
8	Himachal Pradesh	4,001	605
9	Jammu & Kashmir	64,045	62
10	Jharkhand	3,61,648	2,35,011
11	Kerala	3,330	686
12	Madhya Pradesh	7,56,726	2,61,254
13	Maharashtra	2,92,105	1,81,756
14	Manipur	17,822	2,379
15	Meghalaya	26,487	5,016
16	Mizoram	7,017	1,123
17	Nagaland	4,706	535
18	Odisha	2,90,488	3,95,106
19	Punjab	1,887	3,908
20	Rajasthan	2,64,720	3,15,481
21	Sikkim	0	13
22	Tamil Nadu	1,13,138	51,868
23	Tripura	991	15,462
24	Uttar Pradesh	7,28,507	37,710
25	Uttarakhand	47	19
26	West Bengal	9,41,759	6,78,583
27	Andaman & Nicobar Islands	397	483
28	Dadra & Nagar Haveli And Daman & Diu	99	972
29	Lakshadweep	0	28
30	Andhra Pradesh	1,816	0
31	Karnataka	36,730	2,405
32	Ladakh	200	21,569
<b>Total</b>		<b>48,92,074</b>	<b>33,99,673</b>

**FY 2021-22**

<b>S. No.</b>	<b>Name of the State/UT</b>	<b>Houses Sanctioned by the State/UT</b>	<b>Houses Completed</b>
1	Arunachal Pradesh	11,044	992
2	Assam	2,16,359	1,17,694
3	Bihar	8,99,367	5,08,362
4	Chhattisgarh	371	23,289
5	Goa	47	19
6	Gujarat	1,07,420	77,263
7	Haryana	3,317	263
8	Himachal Pradesh	2,729	1,884
9	Jammu & Kashmir	55,862	22
10	Jharkhand	3,90,226	2,95,036
11	Kerala	12,615	2,440
12	Madhya Pradesh	4,90,326	6,06,303
13	Maharashtra	1,17,601	1,79,021
14	Manipur	1,725	3,626
15	Meghalaya	3,353	7,009
16	Mizoram	0	1,158
17	Nagaland	9,806	0
18	Odisha	3,421	97,143
19	Punjab	11,333	5,473
20	Rajasthan	3,87,150	1,41,345
21	Sikkim	282	5
22	Tamil Nadu	2,30,839	57,322
23	Tripura	1,57,234	1,639
24	Uttar Pradesh	4,34,963	10,94,654
25	Uttarakhand	15,390	3,844
26	West Bengal	1,66,795	9,59,230
27	Andaman & Nicobar Islands	0	335
28	Dadra & Nagar Haveli And Daman & Diu	49	641
29	Lakshadweep	0	7
30	Andhra Pradesh	0	0
31	Karnataka	3,972	11,239
32	Ladakh	461	42,515
<b>Total</b>		<b>37,34,057</b>	<b>42,39,773</b>

**FY 2022-23**

<b>S. No.</b>	<b>Name of the State/UT</b>	<b>Houses Sanctioned by the State/UT</b>	<b>Houses Completed</b>
1	Arunachal Pradesh	2,707	9,344
2	Assam	10,55,005	10,09,151
3	Bihar	1,33,110	11,47,076
4	Chhattisgarh	81,375	33,575
5	Goa	18	12
6	Gujarat	1,48,714	65,562
7	Haryana	5,114	5,408
8	Himachal Pradesh	794	3,654
9	Jammu & Kashmir	7,818	1
10	Jharkhand	11,590	3,63,314
11	Kerala	1,633	8,825
12	Madhya Pradesh	7,54,552	10,58,374
13	Maharashtra	3,16,475	3,43,482
14	Manipur	13,849	13,955
15	Meghalaya	8,871	6,913
16	Mizoram	6,951	1,020
17	Nagaland	4,203	3,210
18	Odisha	9,08,916	30,368
19	Punjab	4,959	11,381
20	Rajasthan	7,467	3,95,063
21	Sikkim	48	41
22	Tamil Nadu	41,101	1,75,311
23	Tripura	51,915	1,80,495
24	Uttar Pradesh	8,62,231	6,62,369
25	Uttarakhand	18,816	12,493
26	West Bengal	11,06,888	1,47,379
27	Andaman & Nicobar Islands	6	97
28	Dadra & Nagar Haveli And Daman & Diu	967	1,487
29	Lakshadweep	0	0
30	Andhra Pradesh	1,78,899	2,167
31	Karnataka	38,412	2,641
32	Ladakh	1	79,271
<b>Total</b>		<b>57,73,405</b>	<b>57,73,439</b>

\*\*\*\*\*